

21

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

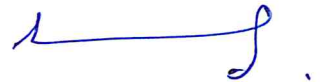
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/195/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : M/s Cheran Hotels Private Limited & 3 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1. S. ARAVINDAN
for fox brand & Associates

Counsel for R2, R3, R4



2. Cibi Vishnu
T.V.P. Saivihari

Counsel for
R3



3) K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Petitioner



ORDER

Mr. G.V. Mohan Kumar, Counsel for Petitioner present. Mr. S. Aravindan, Counsel for R2 and R4 present. Mr. T.V.P. Saivihari, Counsel for R-3 present. Both parties prayed for time for final arguments. At request, time is enlarged. Final opportunity is given for submission of the final arguments failing which the matter shall be disposed of on merits. **Put up on 14.07.2017 at 10.30 A.M.**

S. Vijayaraghavan.
(S.VIJAYARAGHAVAN)
(MEMBER (TECHNICAL))


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))